

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA
UNSTARRED QUESTION NO. 3538
TO BE ANSWERED ON 20.12.2021**

KAPILA Campaign

3538. SHRI VISHNU DATT SHARMA:

DR. ARVIND KUMAR SHARMA:

DR. BHARATIBEN DHIRUBHAI SHIYAL:

SHRI SHANKAR LALWANI:

Will the Minister of Education be pleased to state:

- (a) whether the Government has launched a campaign namely Kalam Program for Intellectual Property Literacy and Awareness Campaign (KAPILA) for raising awareness on Intellectual Property Literacy in Higher Education Institutions;
- (b) if so, the details thereof;
- (c) whether the Government has achieved the desired progress and results out of this campaign;
- (d) if so, the details thereof;and
- (e) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION

(SMT. ANNPURNA DEVI)

(a)to(e): The government has launched a campaign namely Kalam Program for Intellectual Property Literacy and Awareness Campaign (KAPILA) on 15th October, 2020 to increase awareness regarding protection and exploitation of Intellectual Property (IP) and also to provide funding support in order to promote filing of the Intellectual Property (IP) in Higher Education Institutions. A KAPILA portal has also been launched for this purpose.

Under the initiative, activities like IP Clinic, Case Studies/ Articles regarding Innovation and Intellectual Property and online awareness programs and National Intellectual Property Literacy Week (NIPLW) have been conducted. More than 46,000 users have registered for KAPILA awareness programs.
